

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5119  
ANSWERED ON:24.04.2015  
DEATH BY WRONG TREATMENT  
Jadhav Shri Prataprao Ganpatrao

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has taken cognizance of the death of several persons during operations/post-operations due to wrong treatment and negligence in various hospitals and nursing homes across the country;
- (b) if so, the details thereof indicating the number of persons died during each of the last three years, State/UT-wise;
- (c) whether World Health Organisation (WHO) has laid down any guidelines for hospitals to be followed during operations and after operations, if so, the details thereof; and
- (d) whether these guidelines are being followed by the hospitals in the country, if not, the steps taken by the Government to ensure strict compliance of the said guidelines?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b): Health being the State subject, information as such is not maintained centrally. In so far as the three Central Government Hospitals in Delhi viz. Safdarjung Hospital, Dr. RML hospital and Lady Hardinge Medical College & its associated hospital are concerned, no incidence as such has come to the knowledge of the Central Government.

(c) & (d) As per the report of the Directorate General of Health Services, no guidelines as such have been received from WHO for the hospitals to be followed during operations and after operations. These hospitals are however following the guidelines and norms of Directorate General of Health Services.